

Health, Ahmedabad had conducted environmental and medical survey in slate Pencil industry of Mandsaur in 1981-82 which revealed that out of 593 subjects examined, 324 (54.6%) were suffering from silicosis. Of these, 105 (17.7%) were suffering from progressive massive fibrosis (very severe form of disease and remaining were suffering from simple silicosis. Dust levels were several times higher than threshold limit values. A follow up examination of these workers after 16 months showed that progression of silicosis was very rapid with high mortality among those who had progressive massive fibrosis (PMF). Twenty three workers having PMF died during this period. Their mean age at the time of death was 34.7 years, with mean duration of work for 11.9 years, High mortality was attributed to exposure to high concentrations silica dust.

(c) A local exhaust system developed by Bharat Heavy Electricals Ltd., Bhopal, in collaboration with national Institute of Occupational Health, Ahmedabad, was installed on the cutting machines. A subsequent survey showed that this local exhaust system could control about 95% dust. The use of local exhaust system has been made compulsory by the Government of Madhya Pradesh.

[*Translation*]

### **Conversion of Houses Into National Memorials**

2181. SHRISANTOSH KUMARGANGWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal for converting the houses of prominent leaders into national memorials; and

(b) if so, the details thereof and when it is likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir. There is no such proposal under consideration at present in the Ministry of Urban Development.

(b) Does not arise.

### **Water Supply in Gole Market Area, New Delhi**

2182. SHRI KANKAR MUNJARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that the residents in Gole Market area, New Delhi, particularly the Government quarters of C Sector (Albert Square), are facing the problem of inadequate supply of water for the last many years;

(b) if so, the reasons for continuous shortage of water in this area; and

(c) the steps taken or proposed to be taken by Government for making normal water supply in the area?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Shortage of water in the area is mainly due to the overall shortage in the bulk supply made by the Municipal Corporation of Delhi. During the summer season, the supply gets further reduced due to power breakdowns, voltage fluctuations, less availability of raw water and diversion of water during fire-fighting operations.

(c) The supply of water in the area is supplemented by the tubewells operated by the NDMC and also the CPWD. A new tubewell has been bored in the area by the CPWD. The NDMC have also provided an

additional connections for supply to Sector 'D'.

### Salary to ITI Trained Persons

2183. SHRI ARVIND NETAM: Will the Minister of LABOUR be pleased to state:

(a) whether ITI trained persons are entitled to get the minimum salary in their jobs according to their trades;

(b) if so, the trade-wise amount of minimum salary which such persons are entitled to get initially and the details thereof;

(c) whether some provisions have also been made for giving them annual increments later on; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) All persons employed in scheduled employments under the Minimum Wages Act, 1948 are entitled to the minimum rates of wages fixed for that employment.

(b) to (d). The information regarding the trade-wise amount of minimum salary and annual increments for ITI trained persons are not maintained in the Ministry.

[English]

### Outlay of Food Processing Industries

2184. SHRI S.B. THORAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the details of the products being produced by the Food Processing Industries;

(b) the details of the outlays of food processing units in public sectors; and

(c) the proposed investment in those units during 1990-91 and during the Eighth Plan?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Food Processing Industries are indicated as item No. 27 of the 1st Schedule to the Industries (Development & Regulation) Act, 1951.

These are:

- (1) Canned fruit & products
- (2) Milk Foods
- (3) Malted Foods
- (4) Flour
- (5) Other processed foods

(b) and (c). There are two public Sector Undertaking under the administrative control of the Ministry of Food Processing Industries;

1. Modern Food Industries (India) Ltd.
2. North Eastern Regional Agricultural Marketing Corporation Limited.

The Ministry of Food Processing Industries has an approved plan outlay for investment of Rs. 5.50 crores, including provision of Rs. 2 crores from the Internal and Extra Budgetary Resource (IEBR) for the Modern Food Industries (India) Limited for the year 1990-91. Budgetary provision for the North Eastern Regional Agricultural Marketing Corporation Limited is made by the North Eastern Council.

Investment details for the period 1991-